



# THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

---

নং 286 দিশপুৰ, বুধবাৰ, 27 এপ্ৰিল, 2022, 7 ব'হাগ 1944 (শক)  
No. 286 Dispur, Wednesday, 27th April, 2022, 7th Vaisakha, 1944 (S. E.)

---

GOVERNMENT OF ASSAM  
ORDERS BY THE GOVERNOR  
LEGISLATIVE DEPARTMENT : : : LEGISLATIVE BRANCH

## NOTIFICATION

The 27th April, 2022

~~No. LGL 194/2021/55 - The following Act of the Assam Legislative Assembly which received the assent of the Governor of Assam on 26th April, 2022 is hereby published for general information.~~

**ASSAM ACT NO. V OF 2022**

(Received the assent of the Governor on 26th April, 2022)

**THE ASSAM DIRECT RECRUITMENT COMMISSIONS FOR  
ANALOGOUS POSTS IN CLASS-III AND CLASS-IV  
(AMENDMENT) ACT, 2022**

## AN ACT

Further to amend the Assam Direct Recruitment Commissions for Analogous Posts in Class-III and Class-IV Act, 2021

**Preamble**

Whereas, it is expedient further to amend the Assam Direct Recruitment Commissions for Analogous Posts in Class-III and Class-IV Act, 2021, hereinafter referred to as the principal Act, in the manner hereinafter appearing;

Assam  
Act No.  
XLII

It is hereby enacted in the Seventy-third Year of the Republic of India as follows:

**Short title, extent and commencement**

1. (1) This Act may be called The Assam Direct Recruitment Commissions for Analogous Posts in Class-III and Class-IV (Amendment) Act, 2022.
- (2) It shall have the like extent as the principal Act.
- (3) It shall come into force at once.

**Amendment of section 10**

2. In the principal Act, in section 10, in sub-section (4), the following shall be substituted, namely:-
 

“(4) On receipt of the requisitions for selection of candidates, the Commissions shall publish advertisement/s through widely circulated local newspapers calling for applications from aspiring candidates and all details as to application forms and other requirements shall also be made available in the Commission’s website or authorized agency’s website as determined by the Commission, from which the application forms may be downloaded.”.

**GEETANJALI DAS SAIKIA,**  
Secretary to the Government of Assam,  
Legislative Department, Dispur, Guwahati-6.